

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 127
IA No. 1724/23, 1337/23
1731/23
In
CP(IB) No.50/Chd/Pb/2020
(Admitted)

IN THE MATTER OF:
State Bank of India

...Petitioner-Financial Creditor

Versus

Sahil Spintex Ltd. & Ors.

... Respondent-Corporate Debtor

Under Section: 7, 33(2), 66(1), 19(2) IBC 2016

Order delivered on 15.02.2024

Due to paucity of time, the matter could not be taken up today, hence, adjourned to 19.03.2024.

Sd/-

Court Officer